

(b) the names of those which fulfilled all the required criteria for such scheduling and target set for a final decision;

(c) whether Government proposes to reschedule six communities of Assam, namely, Tai Ahoms, Moran, Mattak, Chutia, Koch-Rajbongshi and tea garden population as tribals as per continuing unrest and public demand; and

(d) if so, the details thereof and time by when enlistment would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The Government on 15.6.1999 further revised on 25.6.2002, has approved the modalities for deciding claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Caste and Scheduled Tribes lists. According to the modalities, only those proposals which have been recommended and justified by the concerned State Government/UT Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) are considered for amendment of the legislation. As per modalities, no case is pending for amendment of legislation with regard to State of Assam.

(b) Does not arise in view of (a) above.

(c) As per approved modalities, no proposal is pending for rescheduling of Moran, Mattak and Koch-Rajbongshi. However, the proposal in respect of Tai Ahoms, Chutia and the tea garden communities has been sent to the Registrar General of India.

(d) Does not arise in view of (c) above.

**Non-payment of instalments by DMRC on loan
from Axis Bank**

1727. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a loan of Rs. 1800 Crores on Delhi Metro Rail Corporation (DMRC) on their Airport Express Line from Axis Bank and others;

(b) if so, whether DMRC is a defaulter in making regular payment of instalments against this loan and therefore it is going to NPA; and

(c) if so, the reasons for non-payment of instalments to the Banks against this heavy loan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir. Delhi Metro Rail Corporation Ltd. (DMRC) has informed that there is no loan on DMRC on the Airport Express Metro Line from Axis Bank and others. The loan for the project was obtained by the

Concessionaire M/s Delhi Airport Metro Express Limited (DAMEPL) as per the Financing Agreement signed between the Lender and Concessionaire.

(b) and (c) DMRC is not under the obligation to make any payment of installments as the same were to be paid by the Concessionaire *i.e.* M/s DAMEPL. The lenders have informed DMRC that the assets are likely to become Non-Performing Assets (NPA) on account of failure of Concessionaire to pay the regular installments of loan. However, M/s DAMEPL has informed to DMRC that they have paid all the pending installments.

Bhopal and Indore Metro Rail Projects

1728. DR. CHANDAN MITRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Detailed Project Reports (DPRs) of Bhopal and Indore Metro Rail Projects are pending with Government for approval;

(b) if so, the main features thereof along with the time by when these DPRs are likely to be approved; and

(c) the steps taken by Government to ensure implementation of the projects within a definite time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir.

(b) and (c) Does not arise.

Expenditure on GISO

1729. DR. CHANDAN MITRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has decided to wind up Government of India Stationery Office, Kolkata (GISO) and decentralize its work;

(b) if so, the details thereof along with reasons therefor;

(c) the total annual expenditure on GISO and the staff strength of GISO; and

(d) the steps taken by Government for survival and revival of GISO and also to generate revenue by commercializing its surplus capacity?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No.

(b) Does not arise.

(c) The total expenditure of GISO for the year 2012-13 was Rs. 19.48 crore.